

SUBMITTED TO THE HER HONOUR
THE 1st ADDL. PRINCIPAL JUDGE SMT. S.S.SAWANT

It is submitted that a list attached herewith shows that the caveat which are filed upto 01/12/2020 To 31/01/2021 are required to be filed u/s 148 (5) of CPC.

It is submitted that no suit has been filed within the stipulated period against the any caveat enlisted herewith .

Orders are therefore solicited.

A) Whether to file caveat enlisted herewith 15 days from 10 /05/2021 i.e. on 25/05/2021 Notice to board after served on 10 /05/2021

Date/this 10th Day of May 2021

Handwritten signature
10/5/21
Superintendent

Asstt.Registrar

Handwritten signature
10/05/21
Dy. Registrar

Handwritten signature
10/5/2021
Addl.Registrar

Handwritten signature
10/05/2021

City Civil & Sessions Court
Borivali Division, Dindoshi
Goregaon, Mumbai.